

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1148 /97.

Date of Order: 24-9-97.

Between:

K. Bhaskar

.. Applicant.

and,

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Dept.of Telecommunications,
Govt.of India, Hyderabad.
2. The District Telecom Engineer,
Karimnagar Dist.
Dept.of Telecommunications, Govt.of India,
Karimnagar-1.
3. The Sub Divisional Officer, Telecom, Karimnagar,
Sub Division,
Dept.of Telecommunications, Karimnagar Dist.

.. Respondents.

For the Applicant: Mr. P.Naveen Rao, Advocate.

For the Respondents: Mr. K. Bhaskar Rao. Addl.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMIN)

The Tribunal made the following Order:-

At the request of Mr. K. Bhaskar Rao learned counsel for the respondents, the case may be listed after two weeks to enable him to file an appropriate reply. He waives the notice.

List it on 15-10-97.

If any work is available in the meanwhile and if the applicant is willing he shall be engaged.


Deputy Registrar

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

DATED:- 24/9/97

I Court.

~~ORDER/JUDGMENT.~~

CHECKED BY:

TO BE SIGNED BY

APPROVED BY:

M.A.,/RA.,/C-A.No..

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

O.A.No. 1148/97.

T.A.No.

(W.P.)

THE HON'BLE MR. JUSTICE.
VICE-CHAIRMAN

Admitted and Interim directions issued.

Allowed List on 15/10/97

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No. order as to costs.

केन्द्रीय प्रशासनिक बोधिकरण Central Administrative Tribunal
प्रेषण/DESPATCH
13 OCT 1997
हैदराबाद न्यायपीठ HYDERABAD BENCH